

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.174/2020 in CP (IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA No.174/2020

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.

Ld. Counsel Ms. M.K Sree Ramya for the Respondent No.2

Ld. Counsel for the Applicant is directed to give exact date on which the amount of Rs.34,34,47,356/- was transferred from the accounts of the Corporate Debtor to the Respondent's accounts. The information may be given within 10 days.

Matter is adjourned to 01.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)